NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. T.C.P.(IB)609(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **AB & Co. Global Pvt. Ltd.**
V/s
Genius Leather craft Pvt. Ltd.

APPEARANCE :
FOR THE OPERATIONAL CREDITOR **:** Adv. Leena Sapra
FOR THE CORPORATE DEBTOR **:** Adv. Girish Thanvi

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
18.01.2023
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